COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO.182 OF 2017

Dated: 16thAugust, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Bangalore Electricity Supply Company Ltd. ... Appellant(s)

Karnataka Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran

Ms. Anushree Bardhan

Counsel for the Respondent(s) : -

<u>ORDER</u>

Admit. Issue notice to the respondent returnable on 05.09.2017. Dasti, in addition, is permitted.

List the matter on <u>05.09.2017</u>. In the meantime, learned counsel for the respondent may file reply on or before 30.08.2017 after serving copy on the other side. Thereafter rejoinder may be filed on or before 05.09.2017 after serving copy on the other side.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

pr/kt